

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J) No.1133 of 2019

Ramjan Mian
@ Ramjan & Anr.

..... **Appellants**

Versus

The State of Jharkhand

..... **Respondent**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellants : Mr. Tarun Kumar No.1, Advocate
For the State : Mrs. Vandana Bharti, A.P.P

05/Dated: 09th July, 2020

1. Learned counsel for the appellants and learned A.P.P are present.
2. Learned counsel for the appellants seeks time to file the supplementary affidavit.
3. Heard. On prayer of learned counsel for the appellants, office to list the appeal on **15.07.2020.**

(AMITAV K. GUPTA, J.)

Chandan-Rohit/-